

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING  
HELD ON **15.04.2024** THROUGH VIDEO CONFERENCING

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**PRESENT:** HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)  
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

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**IN THE MATTER OF** : Balsara Engineering Products Ltd

**MAIN PETITION NUMBER** : CP(IB)/61(CHE)/2021

**(IA/MA) APPLICATION NUMBERS**

IA(IBC)/346(CHE)2024

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**ORDER**

Present: Ld. Sr. Counsel Shri. P H Arvindh Pandian for the Applicant.

Ld. Counsel Shri. T Ravichandran for the Respondent /  
Liquidator.

Ld. Counsel Ms. Dayalu for the successful bidders.

Ld. Counsel Ms. Dayalu submits that due to some technical problem,  
Reply / Counter could not be filed.

Ld. Counsel seeks and is granted a weeks time to file the same.

Copy be served on the Counsels for the Applicant as well as the  
Liquidator.

List this application for final hearing on **02.05.2024**.

**Sd/-**

**(VENKATARAMAN SUBRAMANIAM)**  
MEMBER (TECHNICAL)

MG

**Sd/-**

**(SANJIV JAIN)**  
MEMBER (JUDICIAL)